

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
NEW DELHI

PRINCIPAL BENCH

Excise Appeal No. 52176 of 2019 [SM]

[Arising out of Order-in-Appeal No. 506-508 (CRM)/CE/JDR/2019 dated 28.05.2019 passed by the Commissioner (Appeals), Jodhpur]

M/s.Hindustan Zinc Ltd

Chandaria Lead Zinc Smelter,
Putholi, District-Chittorgarh.

...Appellant

VERSUS

**The Commissioner of Central Goods
and Service Tax Commissionerate,**

142-B, Sector 11, Hiran Magri
Udaipur (Raj.)

...Respondent

APPEARANCE:

Mr.Hemant Bajaj & Mrs.Sukriti Das, Advocates for the Appellant
Mr. Pradeep Gupta, Authorised Representative for the Respondent

Coram: HON'BLE MRS. RACHNA GUPTA, MEMBER (JUDICIAL)

DATE OF HEARING/DECISION: 29/09/2020

The appeal is allowed. For order, see order of date in Excise
Appeal No.52175 of 2019.

(RACHNA GUPTA)
MEMBER (JUDICIAL)

Anita